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Union Territory of Jammu and Kashmir
Social Welfare Department
Civil Secretariat, J&K.

Notification
Jammu, the 02nd June of 2022

S.O . 266 In exercise of the powers conferred by proviso to Article 309 of the Constitution, the Lieutenant Governor hereby direct that the following amendment shall be made in the Jammu and Kashmir Social Welfare(Subordinate)Service Recruitment Rules, 2009; namely:-

In schedule II under section-B, in class II, category B and Class IV, in column 5, the signs and words "ii/Six months certificate course in Computer Application from a recognized Institute." shall respectively be omitted.

By Order of the Lieutenant Governor.

Sd/-


Sheetal Nanda, IAS
Commissioner/ Secretary to the Government
Social Welfare Department

Dated: 02.06.2022

No: SWD-NG/5/2022

Copy to the:-

1. Principal Secretary to the Government, General Administration Department.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
3. All Heads of the Department of Social Welfare Department.
4. Director Information, J&K.
5. Secretary, J&K, Service Selection Board.
6. Director, Archives, Archaeology & Museums.
7. Private Secretary to Commissioner / Secretary to the Government, Social Welfare Department.
8. Incharge website, SWD
9. Stock file.


(Sanjay Pandita) 02/06/2022

Under Secretary to the Government